

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. Nos.2 and 3 in
Petition(s) for Special Leave to Appeal (Civil) No(s).10379/2006

(From the judgement and order dated 18/05/2006 in ACO No.162/2005,
TN No.336/2005, CA No.595/2005 and APOT No.699/2005 of The HIGH
COURT OF CALCUTTA)

ORIENTAL COMPANY LTD. Petitioner(s)

VERSUS

FORT WILLIAM INDUSTRIES LTD.& ANR Respondent(s)

(For impleadment and modification of Court's order dated
20th June, 2008)

Date: 11/09/2009 These Matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL
HON'BLE MR. JUSTICE G.S. SINGHVI

For Petitioner(s) Mr. Goodwill Indeevar,Adv.

For Respondent(s) Mr. Sanjoy Kumar Ghosh,Adv.
Mr. Avijit Bhattacharjee,Adv.

For Applicant(s) Ms. Garima Prashad,Adv.(N/P)

UPON hearing counsel the Court made the following
O R D E R

Nobody has appeared to press these
applications in spite of repeated calls.

The interlocutory applications are
dismissed for non-prosecution.

[Alka Dudeja]
Court Master

[Savita Sainani]
Court Master